

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/179/ (IB)/2017
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD
NAME OF THE RESPONDENT(S) : GLOBAL POLYBAGS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------------------------	-------------	-----------

REPRESENTATION BY WHOM

HARSHINI
(for) PREETI MOHAN

Counsel for Respondent

[Signature]

Vinoth Pamban

Counsel for the Petitioner

[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Counsel for respondent is directed to file counter by next date of hearing. Put up on 18.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))